## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/16	TP 163/17	Hearing	391/394	Mahima Shankar Pro- cessed Foods Pvt. Ltd.

NAME (IN CAPITAL)

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NO. & PHONE NUMBER REPRESENTATION TO WHOM

**SIGNATURE** 

1. SAJI. P. FOHN
SPILEGM

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Counsel for petitioner is present. Heard him. He is directed to file related audited balance sheet.

Orders reserved.

MEMBER (J)

MEMBER (T)